

SC/ST Cells in Bank of Baroda

5370. **SHRI SIMON TIGGA** : Will the Minister of FINANCE be pleased to state :

(a) whether Government had issued instructions to Bank of Baroda to open SC/ST Cells at their regional and zonal offices and also to appoint SC/ST Liaison Officers for the above SC/ST cells ;

(b) if so, the details thereof ;

(c) whether Government had also directed Bank of Baroda to give wide publicity to these cells ; and

(d) if so, the action if any, Government had taken against the erring officials of the Bank of Baroda for non-compliance of the above instructions of Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) All public sector banks, including Bank of Baroda have been advised to set up Scheduled Castes/Scheduled Tribes Cells and to appoint Liaison Officers at their Head Offices, zonal/regional offices. The Banks were also advised to appoint senior officers of the rank of Deputy General Manager or Assistant General Manager as Liaison Officers at their respective Head Offices who need not necessarily belong to the Scheduled Caste/Scheduled Tribe communities, Bank of Baroda has reported that it has set up Scheduled Caste/Scheduled Tribe Cells at its Head Office and also at its zonal offices. The bank has also reported that all the Liaison Officers appointed by it at various zones belong to the Scheduled Caste/Scheduled Tribe communities. It has further reported that it has complied with the instructions of the Government to all public sector banks to give wide publicity regarding arrangements existing in the banks for redressal of the grievances of the Scheduled Caste/Scheduled Tribe employees and for ensuring that they have no difficulty in approaching the right person at the right time.

Vaghul Panel

5371, **SHRI S.M. GURADDI** : Will the Minister of FINANCE be pleased to state :

(a) whether Vaghul panel has been severely criticised by financial circles over the 'raw deal' to financial institutions and smaller banks ;

(b) if so, the major decisions recommendations of Vaghul panel which affect the financial institutions and small banks ; and

(c) whether Government have processed the recommendation of the Vaghul panel ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) The Report of the Working Group on the money market (Chairman: Shri N. Vaghul) has been submitted to the Reserve Bank of India and there have been comments on the report in the various newspapers/journals. The Central theme of the report is to develop the money market, and in this context, various recommendations have been made taking into account the specific role of the commercial banks and financial institutions. According to the Reserve Bank of India, it is not correct that the report is unfavourable to financial institutions and smaller banks. The major recommendations of the working group on the money market are :

- (i) The call money and term money rates should be freed for inter-bank transactions.
- (ii) The Bills system should be encouraged and the bill rediscounting market should be enlarged.
- (iii) Short-term commercial paper should be introduced
- (iv) A "182 days treasury bill" re-finance facility should be introduced.
- (v) A Finance House should be set up.
- (vi) Legislative changes should be undertaken to facilitate development of the money market.

(c) The report is being processed by the Reserve Bank of India and such of the recommendations that concern the Government are also being processed by the Government.